



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Judicial Administration Section) Civil Secretariat,  
Jammu/Srinagar.

Subject:- Appointment of Ms. Syed Mazagulbassar Andrabi, Advocate  
as Deputy Advocate General at New Delhi.

GOVERNMENT ORDER NO: 2393- LD (A) of 2016.  
D A T E D: 05 - 09 - 2016.

Sanction is accorded to the appointment of Ms. Syed  
Mazagulbassar Andrabi, Advocate as Deputy Advocate General at New  
Delhi.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of L, J&PA

Dated: 05 - 09 - 2016.

No: LD(A) 2015/2

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Secretary to Government, General Administration Department.
3. Advocate on Record, State of J&K at Hon'ble Supreme Court of India, New Delhi
4. Ms. Syed Mazagulbassar Andrabi, Deputy Advocate General. She shall submit documents of her eligibility as laid down in notification SRO 98 of 2016 dated 24-03-2016, to this department within a week's time.
5. Government Order file
6. Concerned file.

(Ashish Gupta)

Assistant Legal Remembrancer,  
Department of Law, J & PA.

05-09-2016